

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir. They are received regularly from the Project authorities.

(b) Does not arise.

COIR AND COIR GOODS

***1977. Shri A. M. Thomas:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of coir, coir fibre and coir products exported from India in the year 1951-52;

(b) the countries to which they were exported and the quantity that was exported to each country;

(c) the value of the quantity exported from India;

(d) what is the total quantity of the above articles exported in the year, 1952; and

(e) whether Government have got any scheme to stimulate exports of coir and coir goods?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). A statement is placed on the Table of the House. [See Appendix V, annexure No. 45.]

(d) 15,809 tons during the 1st quarter of 1952.

(e) The matter is receiving consideration.

ADVANCES TO ORISSA GOVERNMENT FOR HIRAKUD DAM PROJECT

***1978. Shri B. N. Misra:** Will the Minister of Planning and River Valley Schemes be pleased to state.

(a) how much money has been advanced to the State of Orissa towards the Hirakud Dam Project and whether the Orissa State Government has paid the interest on the amount advanced up-to-date;

(b) what is the total cost incurred for the construction of the houses for the staff at the Hirakud Dam Project;

(c) whether the staff pay any charges for lighting in their quarters and also for the rent of the houses;

(d) if so, what amount; and

(e) whether the staff employed in the Hirakud Dam Project are paid any construction allowances and if so, at what rate?

The Minister of Finance (Shri C. D. Deshmukh): (a) Government have advanced the following loans to the State of Orissa to enable them to meet

the expenditure on the Hirakud Dam Project:—

	Rs. (lakhs)
1948-49	81
1949-50	307
1950-51	439
1951-52	800
Total	1,627

Interest on the above loans are being paid by the State Government regularly.

(b) Rs. 72,35,000.

(c) Staff are allowed rent free quarters and free electricity. Consumption of free electricity has been recently restricted to certain limits for different categories of staff.

(d) Does not arise.

(e) Yes, Sir. A Construction (Compensatory) Allowance of 20 per cent. of pay is paid to all officers in Classes I and II and staff Class III and Class IV subject to the following maximum limits:—

Designation	Maximum limit
Chief Engineer, Superintending Engineers and Officers of equivalent rank	Rs. 150 per mensem.
Executive Engineers and officers of equivalent rank	Rs. 125 " "
Assistant Executive Engineers, Assistant Engineers and officers of equivalent rank.	Rs. 75 " "
Class III and Class IV staff	Rs. 100 " "

WOOL

***1979. Shri Balwant Sinha Mehta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of wool produced in India and the percentage thereof produced in Rajasthan; and

(b) whether the traders of Rajasthan have been allowed to export wool outside India in proportion to the production there?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The annual production of wool in India is estimated at 54.53 million lbs. a year and Rajasthan's share is 32.5 per cent.

(b) Wool is being licensed freely for export valid for shipment upto 31s

August 1952 and the traders of Rajasthan can now export accordingly.

INGREDIENTS FOR FERTILISER PRODUCTION

*1080. Shri Balwant Sinha Mehta:

Will the Minister of Production be pleased to state:

(a) the main and bulk ingredient used in preparing fertilizers at Sindri;

(b) from where it is obtained and at what price;

(c) what is the cost of transportation of this material per ton; and

(d) through what agency fertilizers are sold and what is the middleman's profit?

The Minister of Production (Shri K. C. Reddy): (a) Gypsum.

(b) From Rajasthan. The present price is Rs. 5/6/- per ton, F.O.R. Jamsar Railway Station.

(c) About Rs. 34 per ton.

(d) Ammonium Sulphate produced at Sindri and that imported from abroad is distributed to State Governments and Commercial and Industrial interests according to their demands, at a uniform pool price fixed on a "no-profit no-loss basis". The question of middleman's profit does not, therefore, arise so far as the sale of the fertilizer to the State Governments and the commercial and industrial interests are concerned; so far as the distribution by the State Governments of the quotas allotted to them is concerned the Government of India have no exact information but it is understood that the distribution is done by them through commission agents.

SERICULTURE RESEARCH STATION

*1081. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government have taken in the matter of starting a Central Sericulture Research Station; and

(b) when it will come into operation?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A Central Sericultural Research Station is already functioning at Berhampore since 1943.

INDUSTRIAL EXHIBITIONS

*1082. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Industrial Exhibitions arranged for the year 1951-52 in (i) India and (ii) abroad, the amount expended for that purpose and the places where they were held; and

(b) the number of show-rooms established (i) in India and (ii) abroad in the same year and the places where they are established?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a)

(i) Seven exhibitions were arranged in India.

(ii) Ten exhibitions were arranged abroad.

Two statements of the exhibitions arranged (1) in India and (2) abroad showing places and expenditure are laid on the Table of the House. [See Appendix V, annexure No. 46.]

(b) (i) No show-room has been organised in India.

(ii) A start has been made by our High Commissioner in London to organise an Indian show-room at 28, Coypur Street. The expenditure incurred so far is Rs. 4121/10/3.

'अधिक अन्न उपजावो' आंदोलन में सहायता

*१०८३. श्री इन० एल० बोसी: (क)

क्या योजना तथा नवी चाटी परिषोजना मंत्री यह बतलाने की कृपा करेंगे कि "अधिक अन्न उपजावो आंदोलन" के सम्बन्ध में सरकार को अब तक निम्न स्रोतों से मिले ऋण या दूसरे प्रकार की सहायता की राशि क्या है:

(१) कोलंबो योजना;

(२) समुदाय विकास कार्यक्रम;

(३) फोर्ड फाऊंडेशन;

(४) दूसरे स्रोत;

(ख) इस वर्ष में और अगले पांच वर्षों में उपर्युक्त काम के लिये उपर्युक्त स्रोतों से कितनी धन सम्बन्धी सहायता मिलने की आशा है।

(ग) इस सम्बन्ध में इस वर्ष और अगले पांच वर्षों में सरकार ने क्या राशि व्यय करने का आयोजन किया है ?